

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2637  
TO BE ANSWERED ON MARCH 16, 2023**

**DEVELOPMENT OF AMRAVATI CITY**

**NO. 2637.     SHRI CHANDRA SEKHAR BELLANA:  
                  SHRI KURUVA GORANTLA MADHAV:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government is aware about the status of the development of Amravati city under the Heritage City Development and Augmentation Yojana;**
- (b) if so, the details thereof:**
- (c) whether the Government has any proposal to include Kurnool and Rajahmundry cities from Andhra Pradesh under the above said scheme, if so, the details thereof and if not, the reasons therefor;**
- (d) whether the Government is aware about the existence of various places of historical importance that are scattered across these cities and are not being restored or protected by the Archaeological Survey of India (ASI); and**
- (e) if so, the manner in which the Government propose to develop these cities and use it as tourist spots?**

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

**(a) to (c): The National Heritage City Development and Augmentation Yojana (HRIDAY) launched on 21<sup>st</sup> January, 2015 and implemented in 12 cities including Amravati in Andhra Pradesh. The works undertaken and funds released for Amravati projects during the Mission period are given at Annexure-I. The mission period of HRIDAY scheme ended on 31<sup>st</sup> March, 2019, no new projects/cities were taken up after 31<sup>st</sup> March, 2019.**

**(d)&(e): As per the information provided by the Archaeological Survey of India (Ministry of Culture) centrally protected monuments in Kurnool city and near Rajahmundry city and around to promote tourism are at Annexure-II.**

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**Annexure-I referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 2637 for 16.03.2023 regarding Development of Amravati City.**

<b>S.No.</b>	<b>Name of the work</b>	<b>Funds released (₹ in crore)</b>
<b>1.</b>	<b>Up-gradation of approach roads to heritage sites</b>	<b>10.01</b>
<b>2.</b>	<b>Development of heritage walk</b>	<b>2.32</b>
<b>3.</b>	<b>Development of Amaravati pond (NunegundamCheruvu)</b>	<b>4.27</b>
<b>Total</b>		<b>16.60</b>

**Annexure-II referred to in reply to part (d) & (e) of Lok Sabha Unstarred Question No. 2637 for 16.03.2023 regarding Development of Amravati City.**

**(A) List of centrally protected Monuments in Kurnool City and around:**

<b>S.No</b>	<b>Name of the Monument</b>
<b>1.</b>	<b>Gateways and the bastions of the old fort, viz.</b> <b>i. Bastion No.1 Beach GhanthkiBuruzu</b> <b>ii. Bastion No. 2 Lal BangalowBuruzu</b> <b>iii. Gateway to Gopala Darwaja</b> <b>iv. Gateway to Panikiddi</b>
<b>2.</b>	<b>Mausoleum known as Abdul WahabKhan's Tomb and adjoining buildings</b>

**(B) List of centrally protected Monuments near Rajahmundry City and around:**

<b>S.No</b>	<b>Name of the Monument</b>	<b>Location</b>	<b>District</b>
<b>1.</b>	<b>Rock-cut caves and cisterns and remains of Buddhist Stupas, Chaityas and Viharas (monasteries) on the hill Pandavula or Pandavulakonda</b>	<b>Kapavaram</b>	<b>West Godavari</b>
<b>2.</b>	<b>Gollingeswara group of temples</b>	<b>Biccavolu</b>	<b>East Godavari</b>